

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,

WEST ZONAL BENCH : MUMBAI
3rd, 4th, & 5th FLOOR, JAI CENTRE, 34, P. D'MELLO ROAD,
MASJID BUNDER (E), MUMBAI - 400 009.

CAUSE LIST
SERVICE TAX DIVISION BENCH
COURT NO. : 3 ROOM NO. : 504

DATED : 04/12/2017

DAY : Monday

CORAM:

HON'BLE JUDICIAL MEMBER, DR. D. N. PANDA

HON'BLE TECHNICAL MEMBER, MR. C. J. MATHEWS

SNo	CASE No.	APPELLANT/RESPONDENT	REPRESENTATIVES	REMARKS
REGULAR MATTERS				
1	ST/538/2010	Gupta Coal Field & Washeries Ltd. -Vs- CCE NAGPUR	V. Sridharan, /DR	
2	ST/576/2010	United Coal Washeries Pvt. Ltd. -Vs- CCE NAGPUR	V. Sridharan, /DR	
3	ST/560/2012	GUPTA GLOBAL RESOURCES PVT. LTD. -Vs- CCE NAGPUR	V. Sridharan, /DR	
4	ST/86035/2013	GUPTA GLOBAL RESOURCES PVT. LTD. -Vs- CCE NAGPUR	V. Sridharan, /DR	
5	ST/4/2011	CCE PUNE III -Vs- Cybage Software Pvt. Ltd.	DR/IP	
6	ST/663/2011	CCE PUNE III -Vs- Cybage Software Pvt. Ltd.	DR/IP	
7	ST/254/2012	M. F. Jain -Vs- CCE NAGPUR	S. N. Kapoor /DR	
8	ST/85276/2013	PARAMOUNT CONDUCTORS LTD. -Vs- CCE NAGPUR	P. V. Sadavarte /DR	
9	ST/86550/2013	BHIMA SSK LTD. -Vs- CCE PUNE III	Vidyadhar S. Apte /DR	
10	ST/87020/2013	COMMISSIONER OF SERVICE TAX MUMBAI-I	DR/IP	

		-Vs- BALMER LAWRIE & CO. LTD.		
	ST/CROSS/91001/2014			
11	ST/86027/2014	SHRIRAM TRANSPORT FINANCE CO LTD -Vs- COMMISSIONER OF SERVICE TAX MUMBAI-I	VJM Associates and Office of M.H.Patil /DR	
12	ST/86494/2014	CCE PUNE III -Vs- RED HAT SOFTWARE SERVICES (I) PVT. LTD.	DR/IP	
	ST/CROSS/91158/2014			
13	ST/86901/2014	J B CONSTRUCTIONS -Vs- CCE NAGPUR	IP/DR	
14	ST/89253/2014	KALPATARU GARDENS PVT LTD -Vs- CCE THANE II	IP/DR	
15	ST/89269/2014	MAYFAIR HOUSING -Vs- CCE MUMBAI - II	IP/DR	
16	ST/89270/2014	KARP IMPEX LTD -Vs- COMMISSIONER OF SERVICE TAX MUMBAI-I	A J Parekh /DR	
17	ST/89398/2014	CCE PUNE I -Vs- MANGAL MURTI DEVELOPERS	DR/IP	
18	ST/89468/2014	VEENA INDUSTRIES LTD -Vs- CCE PUNE I	S. Narayanan, /DR	
19	ST/89834/2014	THE MAHANAGAR CO-OP BANK LTD -Vs- CCE AURANGABAD	Rajeev Dinkar Waglay /DR	
20	ST/89883/2014	JAYASWAL NECO INDUSTRIES LTD -Vs- CCE NAGPUR	P. V. Sadavarte /DR	
21	ST/89970/2014	DARSHANA CONSTRUCTION -Vs- CCE GOA	IP/DR	
22	ST/89993/2014	SHRI SANT GADGE BABA HAMAL SAHAKARI SANSTHA MARYADIT GADCHIROLI -Vs-	P. V. Sadavarte /DR	

	CCE NAGPUR	
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* **Note:** Cases of the year 2009 and prior to that year shall not be adjourned.

**Manas Kumar Sinha,
Assistant Registrar,
SERVICE TAX DIVISION BENCH,
CESTAT - Mumbai**